Name of the Corporate Debtor: Tirumalla Oil Refinery Private Limited; Date of Commencement of CIRP: 06-08-2024; List of Creditors as on: 26-06-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	7393472538	8	4572093079	79.63	0	1790984	3987252	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	618175032	3	616220417	10.73	0	1954615	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	182	76860577	177	61172907	1.07	0	15687670	0	Annexure 6
7	Operational creditors (Government Dues)	2	126680620	2	126680620	2.21	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	37	599968640	32	365503646	6.37	0	234464994	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	1965984	1	175000	0.00	0	1790984	0	Annexure 9
Total		235	8817123391	223	5741845669	100.00	0	255689247	3987252	